

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5054  
ANSWERED ON:25.08.2000  
AIR TRAVEL  
RAVI PRAKASH VERMA;SANTOSH CHOWDHARY

**Will the Minister of FINANCE be pleased to state:**

- (a) whether officer in receipt of basic pay between Rs. 12,300/- and Rs. 16,400/- can travel by air at their discretion if the distance involved is more than 500 kilometers and the journey cannot be performed overnight by train;
- (b) if so, whether any prior permission is required to undertake air journey by the above class officials;
- (c) if so, who is the competent authority to grant such permission;
- (d) whether the Government propose to amend the relevant rules since it is causing hardship to Government officials; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH) :

- (a) to (c) Yes Sir. No prior permission of any authority is required for such travel.
- (d) and (e) No Sir. The Secretaries of the Ministries/Departments are already empowered to allow any Government Employee to travel by air on official journeys if the occasion so demands.